

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 10500 of 2017-DB

(Arising out of OIA-VAD-EXCUS-001-APP-409-2016-17 Dated-04.11.2016 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I(Appeal))

Coromandel International Ltd.

(Previously M/S Liberty Phosphate Ltd)
Plot No. 71/71a/ 72/73/74/83,
Gidc Nandesari, Vadodara-Gujarat

.....Appellant

VERSUS

CCE & ST-Vadodara-i

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

.....Respondent

APPEARANCE:

Shri R.K. Tomar, Advocate appeared for the Appellant

Shri Anand Kumar, Superintendent (Authorized Representative) appeared for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR (JUDICIAL)
 HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

FINAL ORDER NO. 11333 /2024

DATE OF HEARING:12.06.2024

DATE OF DECISION:12.06.2024

RAMESH NAIR

Learned counsel appearing on behalf of the appellant wish to
withdraw the appeal, accordingly, the appeal is dismissed as withdrawn.

(Dictated and Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha